

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA NO.2390/2015**

New Delhi this the 7<sup>th</sup> day of February, 2017

**HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)**

Harbhajan Singh, aged about 73 years,  
X Computer Grade Two,  
S/o Late Shri Tulsi Ram,  
R/o C-54, Y-3, C-Block,  
Dilshad Garden,  
Delhi-110095. ...Applicant

(By Advocate: Mr. H.P. Chakravorty)

**VERSUS**

The Under Secretary (Admn II),  
Planning Commission,  
Yojna Bhawan,  
New Delhi – 110001. ...Respondent

(By Advocate: Mr. Ashish Nischal for Mr. Gyanendra Singh)

**ORDER (Oral)**

Learned counsel for the applicant submits that certain paragraphs in the OA are missing. Therefore, he seeks to withdraw the instant OA with liberty to file another one.

2. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid.

**(DR BRAHM AVTAR AGRAWAL)  
MEMBER (J)**

/jk/